## NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/230/2016

NAME OF THE PETITIONER(S)

: Mrs. Ramalakshmi

NAME OF THE RESPONDENT(S)

: M/s Texline Fabrics India Private Limited & 3 others

UNDER SECTION

: 111

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

Desikani B.

1. A.k. My Isamy
Associates

2. R. Swabulromanjon

## ORDER

Counsel for petitioner present. Counsel for respondents present reports that he is not going to file sur rejoinder and prays time for final arguments. At request, time is enlarged. Put up on 8.12.2016 at 10.30 A.M.

(Ch Mohd Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)